

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
LOK SABHA  
**UNSTARRED QUESTION NO. 724**  
ANSWERED ON 04.02.2026

**E-BILL SYSTEM**

724. SHRI BASAVARAJ BOMMAI:

Will the Minister of MINES be pleased to state:

- (a) whether the e-bill system been implemented for all financial transactions within the Ministry, if so, the details thereof along with the specific categories of payments that are currently excluded from the system;
- (b) the details of safeguards in place to ensure that the e-Bill system is secured and prevents fraudulent billing practices; and
- (c) whether the introduction of the e-bill system results in any cost savings for the Government particularly in reducing administrative expenses and if so, the details thereof?

**ANSWER**

THE MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)

(a): Yes, e-Bill system has been implemented for the financial transactions through PFMS for payment of professional services, office expenses, training expenses, printing and publications etc. except for certain categories of payments like NPS Bill Payment to NSDL, GPF Bills, GST Challan bill etc. as there is no provision to process these in EIS (Employee Information System) module of PFMS.

(b): Office of the Controller General of Accounts, Ministry of Finance, Department issues guidelines from time to time for adopting security measures which are followed strictly.

(c): The introduction of the e-bill system has resulted in significant reduction in administrative expenses related to paper, printing, postage stamps and conveyance charges.

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